NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 164/16

PETITION NUMBER

TP 185/17

NAME OF THE PETITIONER (S) :

MINDTREE LTD.

NAME OF THE RESPONDENT (S):

N 40 PM

UNDER SECTION

391-394

S.NO. NAME (IN CAPITAL)

DESIGNATION

&

PHONE NUMBER

REPRESENTATION BY WHOM

TATUTI CEGAL

bethoner.

ADVOCATE" 999423098

Counsel for petitioner is present. He represented that he has filed 2 sets of copies in the Registry. Since, this is a transferred case from the Hon'ble High Court of Karnataka, notices are to be issued to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 16.02.2017.

MEMBER (J)

MEMBER (T)

GNATURE